

Central Administrative Tribunal
Principal Bench

O.A. No. 2563 of 1998

New Delhi, dated this the 18th February, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mr. T.N. Bhat, Member (J)

S/Shri

1. Arjinder Singh
S/o Shri Mohinder Singh
O/o General Manager, Telecom.,
Ludhiana, Punjab.
2. Parwinder Singh
S/o Shri Harbans Singh
3. Jaswinder Singh
S/o Shri Chand Singh
4. Kanwaljit Singh
S/o Shri Hari Singh
5. Des Raj
S/o Shri Hazara Ram
6. Sukhdev Singh
S/o Shri Babu Singh
7. Gurjinder Singh,
S/o Shri Harminder Singh
8. Manjit Singh
S/o Shri Puran Singh,
9. Lakhbir Singh
S/o Shri Gurdev Singh
10. Iqbal Singh
S/o Shri Kartar Singh
11. Jatinder Singh
S/o Shri Joginder Singh
12. Narinderpal,
S/o Shri Des Raj
13. Mohan Singh
S/o Shri Mohinder Singh
14. Pawan Kumar,
S/o Shri Niranjan Dass
15. Sanjeev Kumar,
S/o Shri Ram Karan
16. Harmandeep Singh
S/o Shri Karnail Singh
17. Gurmit Singh
S/o Shri Kehar Singh

18. Rajnish Kumar
S/o Shri Gulzari Lal

19. Gurtej Singh
S/o Shri Bagga Singh

20. Rashpal Singh
S/o Shri Piara Singh

21. Ranjit Singh
S/o Shri Ajmel Singh

22. Swinderjit Singh
S/o Shri Ajaib Singh

23. Harbans Singh
S/o Shri Kashmir Singh

24. Sudagar Ali
S/o Shri Gulam Mohd.

25. Sohan Singh
S/o Shri Budh Singh

26. Shamsher Singh
S/o Shri Gurbachan Singh

27. Swaran Singh
S/o Shri Joginder Singh

28. Rampal
S/o Shri Ajit Singh

29. Harinder Singh
S/o Shri Nishan Singh

30. Mandeep Singh
S/o Shri Sudagar Singh

31. Nand Kishore,
S/o Shri Pirthi Singh

32. Varinderpal Singh
S/o Shri Harbhajan Singh

33. Sunil Malhotra,
S/o Shri Som Nath ... Applicants

(By Advocate: Mrs. Rani Chhabra)

Versus

1. Union of India through
the Secretary,
Ministry of Communications,
Dept. of Telecommunications,
Sanchar Bhawan, New Delhi.

2. The Chief General Manager,
Telecommunications, Punjab Circle,
Chandigarh.

3. The General manager,
Telecommunications,
Ludhiana.

4. The General manager,
Telecommunications (Project),
Jalandhar

5. The General Manager,
Telecommunications,
Hoshiarpur. ... Respondents

(6)

(By Advocate: Shri K.R. Sachdeva)

ORDER (Oral):

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

After hearing the case at some length, counsel for applicant Mrs. Rani Chhabra prays for permission to withdraw O.A. No. 2563/98 with liberty to approach the appropriate Bench of the Tribunal namely Chandigarh Bench.

2. Granting the liberty as prayed for, this O.A. is dismissed as withdrawn.

Unjwari
(T.N. Bhat)
Member (J)

Adige
(S.R. Adige)
Vice Chairman (A)

/GK/